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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 1771 OF 1997

DATE OF ORDER : 24.8.98

BETWEEN :

Challa Venkata Ravikumar

... Applicant(s)

AND

1. Sr. Supdt. of P.O.
Nellore Division,
Nellore
2. The Sub-Divisional Inspector (Posts)
Nellore West Sub Division,
Nellore.
3. The District Employment Officer,
Nellore District, Nellore.

... Respondents

Counsel for the Applicant - Shri V.S.R. Murthy
Counsel for the Respondents - Shri K. Bhaskara Rao
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

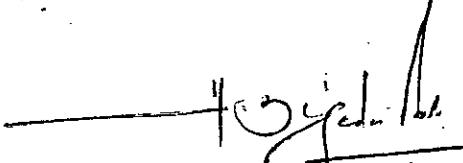
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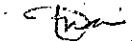
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard ~~Ms~~/Shri V.S.R. Murthy for the Applicant(s),
Shri ~~Ms~~ K. Bhaskara Rao for the Respondents and Shri
P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A.
No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96
shall be kept on record of this file and also supplied
to the Respondents to facilitate further action.


(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DIRCTED IN OPEN COURT

DATED : 24.8.1998

...js/-

*Murthy 24.8.98
Deputy Registrar*

23/9/98
TYPED BY
CHECKED BY

I COURT
COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 24 8 -1998.

~~ORDER/JUDGMENT~~

M.A/R.A./C.A.No.

in

O.A.No.

177/197

T.A.No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

